

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 31st day of July, 2000

Original Application No. 271/1999

District : Allahabad

COURT :-

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. Rafiuddin, J.M.

Tapan Chatterji, son of Sri P.K. Chatterji,  
Section Controller, Divisional Railway Manager's Office,  
Allahabad, R/o 119A, Lukerganj (Tarakutir Road),  
Allahabad.

(Sri KN Katiyar, Advocate)

.... Applicant

versus

1. Union of India, through the  
General Manager, Northern Railway,  
H.O. Office Baroda House, New Delhi.
2. Divisional Railway Manager,  
Northern Railway, Allahabad.
3. Sr. Divisional Personnel Officer,  
Northern Railway, Allahabad.

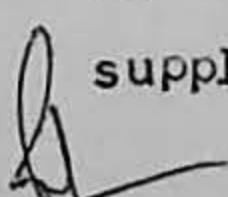
.... Respondents

O R D E R (O\_r\_a\_l)

By Hon'ble Mr. S. Dayal, A.M.

This application has been filed for fixation of  
the applicant's pay at Rs.1470/- from 12-6-1987, at  
Rs.1720/- from May 1994 and at Rs.6375/- from September,  
1997 with all the consequential benefits.

2. Learned counsel for the respondents has filed  
supplementary counter reply alongwith Misc. Appl.

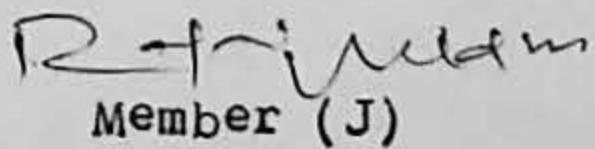


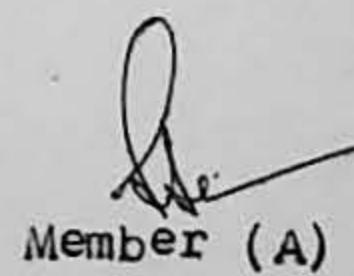
No.361/2000. By this Misc. Application permission is being sought to place the supplementary counter reply on record. Permission is allowed. Supplementary counter reply is taken on record.

3. Supplementary Counter Affidavit-I attached to the Supplementary Counter reply shows that under the Railway Board letter No, E(E)/ii/91/Misc/2 dated 20-08-1999, a notice dated 31-12-1999 was issued by the respondents refixing the pay of the applicant at Rs.1480/- w.e.f. 1-3-1987, Rs.1850/- w.e.f. 1-5-1994 and at Rs.6200/- w.e.f. 1-5-1997.

4. Learned counsel for the applicant has mentioned that no payment has so far been made to the applicant. Learned counsel for the respondents undertakes to see that the payment will be made to the applicant in terms of the order dated 31-12-1999 annexed as Annexure-SCA-1 to the supplementary counter reply within six weeks from the date of communication of the order.

5. The OA stands disposed of in the above terms.

  
R. J. N. J. N.  
Member (J)

  
Member (A)

Done/